THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong, the 27th April,2020.

No.HCM.II/02/2014-Estt/Pt.I/1012

Pursuant to Notification No.

K.13034/01/2020-US.I dated 23rd April, 2020 of the Government of India, Ministry of Law & Justice (Department of Justice), it is hereby notified that the Hon'ble Mr. Justice Biswanath Somadder, Judge of the Allahabad High Court (P.H.C. Calcutta High Court) has assumed charge of the office of the Chief Justice of this High Court in the forenoon (11.00 A.M) of 27th April, 2020.

By Order,

REGISTRAR GENERAL

No.HCM.II/02/2014-Estt/Pt.I/1012-A

Dated, the 27th April, 2020

Copy for information:

- The Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court of India, New Delhi.
- 2. The Registrar-cum-PPS to Hon'ble the Chief Justice, for his Lordship's Information.
- 3. The Private Secretary to Hon'ble Mr. Justice R.V.More, Judge for his Lordship's information.
- 4. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge for his Lordship's information.
- 5. The Private Secretary to Hon'ble Mr. Justice W.Diengdoh, Judge for his Lordship's information.
- 6. The Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
- 7. The Private Secretary to Hon'ble the Chief Minister, Meghalaya, Shillong.
- 8. The Chief Secretary, Government of Meghalaya, Shillong.
- 9. The Secretary General, Supreme Court of India, New Delhi.
- The Joint Secretary to the Govt. of India, Ministry of Law & Justice,
 Department of Justice with reference to Notification No.K.13034/01/2020-US.I dated 23rd April,2020.
- The Accountant General (A&E), Meghalaya, Shillong, with enclosed copy of Notification No. K.13034/01/2020-US.I dated 23rd April,2020.

- 12. The Commissioner & Secretary to the Govt. of Meghalaya, Law Department.
- 13. The Advocate General, Meghalaya, Shillong.
- 14. The Director General of Police, Govt. of Meghalaya, Shillong.
- 15. The Registrar General, all High Courts.
- 16. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 17. The Deputy Commissioner, all Districts.
- 18. The District & Sessions Judge, all Districts.
- 19. The Judge, all Autonomous District Councils.
- 20. The Chairperson, Meghalaya Human Rights Commission, Shillong.
- 21. The Chairperson, Meghalaya Lokayukta, Shillong.
- 22. The Director, Meghalaya State Judicial Academy, Shillong.
- 23. The Registrar/Secretary to the Central Administrative Tribunal (CAT) 61/35, Copernicus Marg, New Delhi-110001.
- 24. The Registrar/Secretary to the National Green Tribunals (NGT), Faridkot House, Copernicus Marg, New Delhi.
- 25. The State Informatics Officer, NIC, Meghalaya State Centre, Shillong for information and necessary action.
- 26. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
- 27. The President/Secretary, all Bar Associations in the State.
- 28. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
- 29. The Accountant-cum-cashier, High Court of Meghalaya, Shillong with enclosed copy of Notification No. K.13034/01/2020-US.I dated 23rd April,2020.

30. Office file.

REGISTRAR GENERAL